

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT III

31. C.P.(IB)-4074(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **05.03.2020**

NAME OF THE PARTIES:- Vijay Agrawal

V/s

Varun Sacks Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

No representation on the side of the parties concerned when the matter was called upon. It is further seen from the record that the matter was listed on last several occasions, however the matter went on unattended on each and every occasion. Today also none present.

It appears that the petitioner is not interested to prosecute the matter accordingly the matter is dismissed for want of non-prosecution.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
BHASKARA PANTULA MOHAN  
Member (Judicial)

/RS/